

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-111/2012/7046/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 22nd December, 2021.

Sub: **Casual leave .**

Ref:- Your Letter No. DJN/9958, dtd. 22.12.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 23.12.2021 along with station leave permission, with your private vehicle, at own cost, from the evening of 22.12.2021 till the morning of 03.01.2022**, has been granted.

The Addl. District & Sessions Judge, FTC, Nagaon and in his absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/7047/A, dated , 22-12-2021
Copy to:-

1. The Project Manager, Gauhati High Court.

Sd/- 22/12/21
JT.REGISTRAR (VIGILANCE)